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F.No.26014/99/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 18th October, 2016.

NOTIFICATION No. 42/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri A.K. Singh, Additional Director General, Directorate General of Central Excise Intelligence from Indian Revenue Service (Customs & Central Excise) under Rule 48A of CCS (Pension) Rules, 1972 with effect from 31st October, 2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 42/2016 F.No. 26014/99/2016-Ad.IIA dated 18th October, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Director General, Directorate General of Central Excise Intelligence, West Block -8, Wing No. 6, 2nd Floor, R.K. Puram, New Delhi – 110066. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir(Ad.II&A&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.